## Calcutta High Court In The Circuit Bench at Jalpaiguri (Appellate Side)

## Scrutiny List From 07-07-2021 To 07-07-2021

SI No.	Case Type	Filing No.	Petetioner	Advocate	Compliance By Date	Reason For Compliance
1	CRM	724/2021	RAJESH MUNDA @ GUTTU	ARIJIT GHOSH	28-07-2021	PIN CODE OF OPPOSITE PARTY IS REQUIRED AT PAGE NO. 2 AND THE ADDRESS OF OPPOSITE PARTY ON THAT PAGE SHOULD MATCH WITH THE PRESENTATION FORM.
2	CRM	734/2021	RAHAMAN ALI AND ANR	DEBAJIT KUNDU	28-07-2021	FORM-A IS INCORRECT PLEASE COMPLY WITH (NOTIFICATION NO1277-G DT 16TH APRIL,2021)
3	CRM	735/2021	RAHAMAN ALI @ ABDUL RAHAMAN	JAYDEEP KANTA BHOWMIK	28-07-2021	CASE TYPE CODE IN FORM A IS INCORRECT
4	WPA	1101/2021	ALBERT XALXO	DEBAJIT KUNDU	28-07-2021	FORM-A IS INCORRECT PLEASE COMPLY WITH (NOTIFICATION NO1277-G DT 16TH APRIL,2021)

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